

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 29

Dated: 18.04.2011

In the interest of administration, the following postings and transfers of Munsiffs are hereby made:-

(A)

Munsiffs appointed vide Government Order

No.1224-LD(A) of 2011 dated 01.04.2011

1. Shri Parvin Pandoh S/o Dalip Kumar Pandoh R/o 9-A, Opposite Krishna Building, New Plots, Jammu, is posted as Munsiff, Mendhar against available vacancy;
2. Shri Faizan ul Haq Iqbal S/o M.M. Iqbal R/o Batapora, Alyapora, Court Road, Shopian, is posted as Munsiff, Tral against available vacancy;
3. Shri Noor Mohd Mir S/o Ghulam Mohi-ud-Din Mir R/o Nathpore, Bandipora, Tehsil and District Bandipora, is posted as Munsiff, Gurez against available vacancy;
4. Ms. Swati Gupta D/o Kuldeep Raj Gupta R/o House No.630-B, Block-A, Gandhi Nagar, Jammu, is posted as Munsiff, Samba vice Ms. Rajni Sharma;
5. Ms. Rafia Hassan D/o Ghulam Hassan Khaki R/o Azadpora, Anchidora, Anantnag, is posted as Munsiff, Kulgam against available vacancy;
6. Shri Mir Wajahat S/o Abdul Salam Mir R/o Sehpora, Dooru, Shahbad, Anantnag, is posted as Munsiff, Kangan against available vacancy;
7. Shri Aadil Mushtaq S/o Mushtaq Ahmad Bandy R/o Khaja Bagh, Zakoora, Srinagar, is posted as Munsiff, Buniyar against available vacancy;
8. Ms. Fozia Paul D/o Ghulam Mohammad Paul R/o K. P. Road, Mattan, near Petrol Pump, Anantnag, Kashmir, is posted as Munsiff, Budgam vice Shri Som Lal;

9. Ms. Mehreen Mushtaq D/o Mushataq Ahmad Malik R/o New Colony, Hazratbal, Anantnag, is posted as Munsiff, Shangus against available vacancy;
10. Shri Feroz Ahmad Khan S/o Mohammad Khusroo Khan R/o Padgampora, Awantipora, Pulwama, is posted as Munsiff, Tangdhar vice Shri Imtiyaz Ahmad Lone;
11. Shri Imran Husain Wani S/o Ghulam Hassan Wani R/o Karpora, Nagam, Banihal, District Ramban is posted as Munsiff, Sumbal vice Shri Iqbal Ahmad Masoodi;
12. Ms. Preet Simran Kour D/o Preetam Singh R/o F-539, Nanak Nagar, Jammu, is posted as Munsiff, Majalta against available vacancy;
13. Shri Fayaz Ahmad Qureshi S/o Abdul Majid R/o Kandi, Karnah, Kupwara, is posted Munsiff Baramulla vice Shri Manzoor Ahmad Khan;
14. Shri Umesh Sharma S/o Ram Saroop Sharma R/o House No. 68-Subhash Nagar, Ext-1, Jammu, is posted as Munsiff, Bani against available vacancy;
15. Shri Sheikh Gowhar Husain S/o Mohammad Yousuf Sheikh R/o Gudder, Tehsil & Distt. Kulgam, is posted as Munsiff, Bandipora against available vacancy;
16. Shri Satish Sharma S/o Nand Kishore R/o Village Kutlehar, P/o Basantpur, Tehsil & District Kathua, is posted as Munsiff, Kotranka against available vacancy;
17. Shri Jahangir Ahmad Bakshi S/o Abdul Rashid Bakshi R/o Rahbirpora, Tehsil & Distt. Anantnag, is posted as Munsiff, Kupwara against available vacancy;
18. Ms. Tabasum D/o Gulam Hassan Wani R/o Shutloo, Rafiaband, Baramulla, is posted as Munsiff, Handwara vice Shri Khem Raj;
19. Ms. Anjana Rajput D/o Kartar Singh R/o Village Garh Samna, Banio, Tehsil Majhalta, District Udhampur, is posted as Munsiff, Mahanpur against available vacancy;

20. Shri Manish Kumar Manhas S/o Lekh Raj Manhas R/o Village Meherara, BPO Seri, Tehsil Bhaderwah, District Doda, is posted as Munsiff, Mahore vice Shri Sushil Singh;
21. Ms. Geeta Kumari D/o Dharam Chand R/o House No. 19-New Plot, Opposite Krishna Building, Jammu, is posted as Munsiff, Bishnah vice Ms Spalzes Angmo;
22. Shri Surinder Kumar Thapa S/o Bodh Raj Thapa R/o Village Badhori, Near Govt. Middle School, P/o Rahya, Tehsil & District Samba, is posted as Munsiff, Thathri against available vacancy;
23. Shri Raj Kumar S/o Jaidev R/o Village Kanthal, P/o Bani, District Kathua, is posted as Munsiff, Qazigund vice Shri Om Parkash Bhagat;
24. Shri Tsewang Phuntsog S/o Tsewang Largil R/o Spituk (Gasha), Leh Ladakh, is posted as Munsiff, Zanskar, against available vacancy;
25. Shri Manzoor Husain S/o Gulab Din R/o Village Mangota, Tehsil Thanamandi, District Rajouri, is posted as Munsiff, Dangiwacha against available vacancy;
26. Shri Iqbal Ahmad Akhoon S/o Gh. Qadir Akhoon R/o Markot, Tehsil Gurez, District Bandipora, is posted as Munsiff, Damhal Hanjipora against available vacancy;
27. Ms. Phuntsog Angmo D/o Stanzin Wanghook R/o Plot No.52, Employees Colony, Murtsey, Leh Ladakh, is posted as Munsiff, Nobra against available vacancy;
28. Shri Riyaz Ahmad S/o Mattu Khan R/o Terkassi, Tehsil Kotranka District Rajouri, is posted as Munsiff, Shopian vice Shri Ramesh Lal;
29. Shri Sarfaraz Nawaz S/o Karam Dad R/o Village Bhatidhar Tehsil Mendhar District Poonch, is posted as Addl. Munsiff Chadoora vice Shri Abdul Majid Dar;
30. Shri Wajahat Husain S/o Mazkooor Husain Kazmi R/o Surankot, P/o Surankot, Poonch, is posted as Munsiff, Charar-e-Sharief vice Ms. Umi Kulsum;

31. Shri Javed Rana S/o Sikander Hayat Tariq R/o Village Bandi Chechian, Tehsil & Distt. Poonch, is posted as Munsiff Dooru vice Shri Farooq Ahmad Bhat;

**(B)**  
**Others**

32. Ms. Rajni Sharma, Munsiff, Samba, is transferred and posted as Munsiff, Leave Reserve, High Court, Jammu against available vacancy;
33. Shri Som Lal, Munsiff, Budgam, is transferred and posted as Munsiff Kalakote against available vacancy;
34. Shri Imtiyaz Ahmad Lone, Munsiff, Tangdhar, is transferred and posted as Munsiff Sogam against available vacancy;
35. Shri Iqbal Ahmad Masoodi, Munsiff Sumbal, is transferred and posted as 2<sup>nd</sup> Addl. Munsiff, Srinagar against available vacancy;
36. Shri Khem Raj, Munsiff Handwara, is transferred and posted as District Mobile Magistrate (T) Udhampur against available vacancy;
37. Ms Spalzes Angmo, Munsiff Bishnah, is transferred and posted as Munsiff Sanku (Drass) against available vacancy;
38. Shri Farooq Ahmad Bhat, Munsiff, Dooru, is transferred and posted as District Mobile Magistrate (T) Anantnag against available vacancy;
39. Shri Om Parkash Bhagat, Munsiff, Qazigund, is transferred and posted as Munsiff, Ramban vice Shri Yehya Firdous Ahanger;
40. Shri Yehya Firdous Ahanger, Munsiff Ramban, is transferred and posted as Munsiff Pampore vice Shri Pardeep Kumar;
41. Shri Pardeep Kumar, Munsiff Pampore, is transferred and posted as Munsiff, Bhaderwah vice Shri Arun Kumar Kotwal;

42. Shri Romesh Lal, Munsiff Shopian, is transferred and posted as Munsiff Sunderbani vice Shri Amit Sharma;
43. Shri Amit Sharma, Munsiff, Sunderbani, is transferred and posted as Munsiff, Katra vice Shri Prem Sagar;
44. Shri Prem Sagar, Munsiff, Katra, is transferred and posted as 3<sup>rd</sup> Addl. Munsiff, Srinagar against available vacancy;
45. Shri Arun Kumar Kotwal, Munsiff, Bhaderwah, is transferred and posted as Munsiff, Gool against available vacancy;
46. Shri Madan Lal, Sub Registrar (Munsiff) Srinagar, is transferred and posted as Addl. District Mobile Magistrate (T) Jammu vice Shri Naushad Ahmad Khan;
47. Shri Naushad Ahmad Khan, Addl. District Mobile Magistrate (Traffic) Jammu, is transferred and posted as Munsiff, Leave Reserve, High Court Jammu against available vacancy;
48. Shri Khursheed-ul-Islam Munsiff, Ganderbal, is transferred and posted as Addl. Mobile Magistrate (Traffic) Srinagar against available vacancy;
49. Ms Umi Kulsum, Munsiff Charar-e-Sharief, is transferred and posted as Munsiff, Ganderbal vice Shri Khursheed ul-Islam;
50. Shri Mansoor Ahmad Lone, District Mobile Magistrate, Sopore, is transferred and posted as Munsiff, Magam vice Shri Abdul Qayoom Mir;
51. Shri Abdul Qayoom Mir, Munsiff Magam, is transferred and posted as Munsiff Chadoora against available vacancy;
52. Shri Abdul Majid Dar, Addl Munsiff Chadoora, is transferred and posted as Sub Registrar, Munsiff, Srinagar vice Shri Madan Lal;
53. Shri Sushil Singh, Munsiff Mahore, is transferred and posted as Munsiff, Billawar vice Shri Dinesh Gupta;

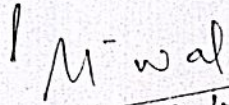
Shri Dinesh Gupta, Munsiff Billawar, is transferred and posted as Munsiff, Budhal against available vacancy;

Shri Manzoor Ahmad Khan, Munsiff Baramulla is transferred and posted as District Mobile Magistrate (T) Sopore vice Shri Mansoor Ahmad Lone.

Note:-(1) All the newly appointed Munsiffs, who have joined in the High Court, stand relieved today afternoon and are directed to join their places of postings immediately.

(2) All the other officers shall move simultaneously by handing over their charge to available Judicial Officer and where no other Judicial Officer is available, to the available Revenue Officers at their respective headquarters.

By Order

  
18.4.2011  
(J. R. Kotwal)  
Registrar General

354-75/GS

Dated: 18.04.2011

to the:-

Principal Secretary to Hon'ble the Chief Justice,  
Secretaries to all the Hon'ble Judges of the High Court,  
....for information of their Lordships.

Secretary to Govt., Deptt. Of L,J&PA, Civil Sectt. Jammu,  
....for information.

Registrar Judicial, High Court of J&K, Jammu/Srinagar,

Registrar Vigilance, High Court of J&K, Jammu,

All the Principal District Judges \_\_\_\_\_

All the posted/transferred Munsiffs, \_\_\_\_\_

Chief Accounts Officer, High Court of J&K,

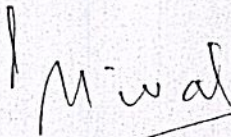
Accounts Officer, High Court of J&K, Jammu/Srinagar,

.....for information and necessary action.

Manager, Government Ranbir Press, Jammu, for publication in the next edition of the Government Gazette.

Incharge NIC for uploading the same on Website.

Office file.

  
Registrar General